

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 27th November, 2014
Time: 10:30 AM**

**HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ADMISSION				
1.	Original Application No. 491/2014.	S.K. Goyal, Secretary, Dwaraka Forum Vrs. Commissioner, SDMC & Ors.	Mr. S.K. Goyal, Applicant in person	
2.	Appeal No. 86/ 2014 M.A. No. 817/ 2014	M/s. M.H. Industries Vrs. PPCB & Ors.	Ankur Sharma, Sugandha Nayak, Soumil Garg & Ors. Adv.	
AFTER NOTICE				
3.	Original Application No. 198/2014.	Janhit Sewa Society Vs. State of U.P. & Ors.	Mr. Gaurav Kr. Bansal, Adv. For the Applicant.	
FOR COMPLETION OF PLEADINGS				
4.	Original Application No.182/2014. cop	Sanjay Hindwan Vs. State of H.P.Ors.	Mr. Sanjay Hindwan, Applicant in Person. Mr. Suryanarayan Singh and Ms. Kanupriya Tiwari, Adv. For R-1 to 3. Mr. Dinesh Kumar Thakur, Adv. For R-4.	
5.	Original Application No. 193/2014.	Residents Welfare Association Vs. U.O.I & Ors.	Mr. Manish Kr. Vikkey, Adv. for the Applicant. Mr. Vikas Malhotra & Mr. M.P. Sahay, Adv. for R-1. Mr. Dinesh Jindal, Law Officer, DPC for R-2 Mr. S.L Gundli, Law Officer, CPCB for R 3. Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. For R-5 Mr. Mukesh Kumar, ASI for R- 6.	
FOR HEARING				
6.	Appeal No. 35/2014 & M.A.No.282/2014, M.A.No.283/2014 & M.A.No.353/2014	M/s. Deepak Construction Co. Vs. Haryana State Pollution Control Board & Anr.	Mr. Vivek Kumar Tandon Adv. For the Appellant. Mr. Bano Deswal, AAG & Mr. Vineet Malik, Adv. for R-1 to 2.	

N.B: For order, cause list and other information please visit our website: www.greentribunal.gov.in